

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Golden Agrarian Private Limited Date of Commencement of Liquidation: 03-07-2024; List of Stakeholders as on Date: 14-09-2024; Name of IP: Sandeep Kumar Chitkara; Process Number: 1; Last 5 digitof registration number: 13084

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		105930		105930				NA
3	Secured financial creditors	1	1058132415	1	1058132415				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	26714188.00	2	3157000		100356	23456832	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	1084952533	3	1061395345	0	100356	23456832	